

DISTRICT LEGAL SERVICES AUTHORITY,
HAMIRPUR

LEGAL AID COUNSEL FOR COURTS

(under clause 4 of H.P. Legal Aid Counsel Scheme, 2003)

Sr. No.	Name of Advocates	Name of Court in which Legal Aid Counsel is appointed
1.	Shri Sunil Kumar	District & Sessions Judge, Hamirpur
2.	Shri Virender Kumar	Additional District & Sessions Judge, Hamirpur
3.	Shri Karambir Singh	Chief Judicial Magistrate, Hamirpur
4.	Shri Rajesh Heer	Additional Chief Judicial Magistrate, Hamirpur
5.	Shashi Kanta	Judicial Magistrate 1 st Class, Court No. II, Hamirpur
6.	Shri Amit Sharma	Judicial Magistrate 1 st Class, Court No. III, Hamirpur
7.	Shri Suresh Thakur	Judicial Magistrate 1 st Class, Court No. IV, Hamirpur
8.	Shri Gulshan Negi	Executive Magistrate, Hamirpur
9.	Smt. Neelam Thakur	Additional Chief Judicial Magistrate, Nadaun
10.	Shri Sudesh Kumar	Executive Magistrate, Nadaun
11.	Shri G.D. Sharma	Judicial Magistrate 1 st Class, Barsar
12.	Smt. Seema Sharma	Executive Magistrate, Barsar